

**Prevention Of Insults To National Honour (Amendment)
Act, 2005**

51 of 2005

[20 December 2005]

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An Act further to amend the prevention of Insults to National Honour Act, 1971. BE it enacted by Parliament in the Fifty-sixth Year of the Republic of India as follows:--

1. Short Title :-

This Act may be called the Prevention of Insults to National Honour (Amendment) Act, 2005.

2. Amendment Of Section 2 Of Act 69 Of 1971 :-

In the Prevention of Insults to National Honour Act, 1971, in section 2, in Explanation 4, for clause (e), the following clause shall be substituted, namely:--

"(e) using the Indian National Flag,--

- (i) as a portion of costume, uniform or accessory of any description which is worn below the waist of any person; or
- (ii) by embroidering or printing it on cushions, handkerchiefs, napkins, undergarments or any dress material; or".